

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 326 OF 2018 &
IA NO. 996 OF 2019**

Dated : 29th August, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of:

**GMR Kamalanga Energy Limited ... Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ... Respondent(s)**

**Counsel for the Appellant(s) : Ms. Raveena Dhamija
Mr. Yashaswi Kant**

**Counsel for the Respondent(s) : Mr. R.K. Mehta
Ms. Himanshi Andley for R-2
Mr. Hitendra Nath Rath for R-4 to R-6**

ORDER

Pleadings are complete.

List the matter for hearing on **21.11.2019**.

**(Ravindra Kumar Verma)
Technical Member
mk/pk**

**(Justice Manjula Chellur)
Chairperson**